



Government of Jammu and Kashmir  
Civil Secretariat, Home Department  
Jammu.

**NOTIFICATION,**

Jammu, the 14<sup>th</sup> March, 2019.

SRO 203.- In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, Samvat, 1977, the Government hereby declare "NGO Block-A, District Police Lines Sopore" with following dimensions as "subsidiary jail":-

Room Ist: Length 14 Ft., Breadth 10 Ft.

Window=6Ft.04 Inch x 4Ft.10 Inch (02 Nos)

Door=2Ft.11 Inch x 7Ft.4 Inch (01 No)

Room 2<sup>nd</sup>: Length 13 Ft.09 Inch, Breadth 13 Ft. 09 Inch.

Window=4Ft.10 Inch x 5Ft.10 Inch (01 No.)

Bathroom: 05 Ft. x 07Ft., Window=02 Ft. 05 Inch x 2Ft.10Inch (01 No)

Kitchen 08 Ft. x 06Ft., Window=23 Ft. 11 Inch x 3Ft.10Inch (01 No)

Door 02 Ft. 05 Inch x 07Ft.04Inch (01 No)

Main Door 03 Ft. 05 Inch x 07Ft.07Inch (01 No)

By order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government  
Home Department

No. Home/Jail/13/2019/

Dated 14 -03-2019

Copy to:-

1. Director General of Police, J&K, Jammu.
2. Director General of Police (Prisons), J&K, Jammu.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (W.7 s.c).
4. OSD to Hon'ble Advisor (K).
5. Pvt. Secretary to Principal Secretary to Government, Home Department
6. Stock file.

(Nivedita Munshi)

Under Secretary to the Government,  
Home Department